NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP 102/17	For filing objections	433(e)	Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

APARNA MADHUKAR RESPONDENT KU KARNZ

9742008/01

y.v.PRARASH

9449258261

Petitioner

Counsel for petitioner is present. He is directed to comply the objections raised by the Registry. Counsel for respondent is also present. She has filed statement of objections. The counsel for respondent informed that the corporate debtor will get the matter compromised with the operational creditor.

For hearing and for reporting settlement, if any, list it on 16.11.2017.

MEMBER (J)

MÈMBER (T)